

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1486
ANSWERED ON 28/07/2026**

EMPLOYMENT GENERATION UNDER VB-G RAM-G

1486. Shri Sasikanth Senthil:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether employment generated under the Viksit Bharat–Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB–G RAM-G) varies in States;**
- (b) if so, the details of households demanding work, households provided employment and person-days generated since implementation of the said programme, State-wise;**
- (c) whether any wage payments are pending, if so, the amount and period of pendency along with the reasons therefor, State-wise;**
- (d) whether the Government has assessed the adequacy of funds in relation to the demand for employment under the programme; and**
- (e) if so, the details thereof and the steps taken to ensure timely wage payments and adequate availability of funds, State-wise including Tamil Nadu?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) & (b): Employment generated under the Viksit Bharat–Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G) varies across the States/UTs depending upon factors such as demand for wage employment, availability of eligible workers seeking employment, agro-climatic conditions, local development priorities and timely execution of approved works in accordance with the provisions of the VB-G RAM G Act, 2025. State/UTs-wise details of households employment demanded, offered and persondays generated under the VB-G RAM G Scheme during the period from 01st July, 2026 to 23rd July, 2026 are given at Annexure-I.

(c) to (e): The budgetary allocation of ₹ 95,692.31 made for the VB-G RAM G Scheme, for FY-2026-27 (for the period from 01.07.2026 to 31.03.2027) is among the largest allocation ever made at the Budget Estimate Stage for any rural employment scheme in history of the country. Further a normative allocation of ₹ 95,692.31 crore has already been done among States/UTs and mother sanctions amounting to ₹ 25495.32, as first instalment, have also been issued. This will help in providing statutory guarantee of one hundred and twenty five days of wage employment to every household whose adult members volunteer to undertake unskilled manual work. States/UTs have also been requested to expeditiously utilize the sanctioned fund and ensure timely payment of wages to the workers.

In so far as the Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) scheme is concerned, as of date, no dues pertaining to any of the States/ UTs are pending.

State/UT-wise details of interim allocation made and mother sanction issued under the Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM-G) since its commencement on 01.07.2026 is given at Annexure-II.

Annexure-I

Annexure referred to in the reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 1486 dated 28.07.2026.

Sl. No	State	Number of household which demanded employment	Number of household which was offered employment	Persondays Generated
1	Andhra Pradesh	1470091	1453346	10431853
2	Arunachal Pradesh	14910	14299	70951
3	Assam	347465	345087	1757791
4	Bihar	294106	269490	616556
5	Chhattisgarh	262860	259237	1052468
6	Goa	61	61	392
7	Gujarat	43355	42890	244239
8	Haryana	22874	22487	96220
9	Himachal Pradesh	83080	82642	444933
10	Jammu and Kashmir	111144	109860	1094285
11	Jharkhand	184159	181667	469560
12	Karnataka	202995	193314	841523
13	Kerala	479717	478910	3136931
14	Ladakh	10520	10462	89371
15	Madhya Pradesh	289782	277760	984412
16	Maharashtra	329908	320889	1737544
17	Manipur	219775	217890	1340514
18	Meghalaya	14914	14448	53430
19	Mizoram	201042	200140	313106
20	Nagaland	12471	11498	12279
21	Odisha	204738	202281	1024751
22	Punjab	32528	30385	23645
23	Rajasthan	1283520	1275308	9400637
24	Sikkim	6648	6566	18654
25	Tamil Nadu	853829	849790	4780667
26	Telangana	469833	464253	4664421
27	Tripura	240946	239354	1140780
28	Uttar Pradesh	1031607	1028801	8319568
29	Uttarakhand	27203	27153	150276
30	West Bengal	26979	26594	60802
31	Andaman & Nicobar	495	491	2526
32	Dn Haveli And Dd	992	991	5156
33	Lakshadweep	4	0	0
34	Puducherry	13230	12931	42896
	Total	8787781	8671275	54423137
Note - Persondays generated is based on attendance recorded in the system.				

Annexure-II

Annexure referred to in the reply to parts (d) & (e) of Lok Sabha Unstarred Question No. 1486 dated 28.07.2026.

Interim allocation of fund made and mother sanction issued under VB- G RAM G during the current financial year 2026-27-(as on 16.07.2026)			
Figures in ₹ crore			
S. No.	States	Total Interim Allocation	Mother Sanctions Issued as 1 st Installment
1	Andhra Pradesh	7707.21	2545.5
2	Arunachal Pradesh	560.7	147.55
3	Assam	1929.7	630.96
4	Bihar	6715.83	1663.56
5	Chhattisgarh	3354.85	1006.46
6	Goa	3.7	1.23
7	Gujarat	1540.54	310.64
8	Haryana	590.19	194.93
9	Himachal Pradesh	1203.28	397.41
10	Jharkhand	2705.64	437.06
11	Karnataka	5709.9	1750.88
12	Kerala	3136.44	925.33
13	Madhya Pradesh	6252.03	630.76
14	Maharashtra	4420.32	1459.92
15	Manipur	581.99	192.21
16	Meghalaya	1155.09	381.5
17	Mizoram	611.65	199.21
18	Nagaland	287.85	95.07
19	Odisha	3763.8	932.32
20	Punjab	1331.61	439.8
21	Rajasthan	7581.87	2274.37
22	Sikkim	97.57	32.23
23	Tamil Nadu	7585.49	2176.84
24	Telangana	3825.31	1263.41
25	Tripura	1041.7	344.05
26	Uttar Pradesh	9721.48	3210.76
27	Uttarakhand	626.43	193.78
28	West Bengal	8508	1264.49
29	Puducherry	40.56	12.88
30	Jammu And Kashmir	1151.2	380.21
31	Andaman & Nicobar	4.44	0
32	Ladakh	85.98	0
33	Dadra Nagar Haveli & Daman Diu	9.02	0
34	Lakshadweep	0.32	0
	Total	93841.69	25495.32
Funds for Central Admin and Social Audit		1850.62	
Grand Total		95,692.31	
